

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH
GRAMIN VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 75488/2024 - CLARIFICATION/DIRECTION
IA No. 301201/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 301192/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 150425/2024 - EXEMPTION FROM FILING O.T.
IA No. 190052/2025 - EXEMPTION FROM FILING O.T.
IA No. 249429/2025 - EXEMPTION FROM FILING O.T.
IA No. 254951/2025 - EXEMPTION FROM FILING O.T.
IA No. 288206/2025 - EXEMPTION FROM FILING O.T.
IA No. 299986/2025 - EXEMPTION FROM FILING O.T.
IA No. 301036/2025 - EXEMPTION FROM FILING O.T.
IA No. 301305/2025 - EXEMPTION FROM FILING O.T.
IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 261795/2024 - EXEMPTION FROM FILING O.T.
IA No. 299975/2025 - EXEMPTION FROM FILING O.T.
IA No. 301135/2025 - EXEMPTION FROM FILING O.T.
IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
IA No. 148448/2024 - EXEMPTION FROM FILING O.T.
IA No. 163698/2024 - EXEMPTION FROM FILING O.T.
IA No. 191715/2025 - EXEMPTION FROM FILING O.T.
IA No. 243209/2025 - EXEMPTION FROM FILING O.T.
IA No. 251260/2025 - EXEMPTION FROM FILING O.T.
IA No. 288203/2025 - EXEMPTION FROM FILING O.T.
IA No. 292810/2025 - EXEMPTION FROM FILING O.T.
IA No. 301027/2025 - EXEMPTION FROM FILING O.T.
IA No. 261790/2024 - EXEMPTION FROM FILING O.T.
IA No. 301126/2025 - EXEMPTION FROM FILING O.T.
IA No. 301199/2025 - EXEMPTION FROM FILING O.T.
IA No. 146585/2024 - EXEMPTION FROM FILING O.T.
IA No. 210281/2024 - EXEMPTION FROM FILING O.T.
IA No. 190255/2025 - EXEMPTION FROM FILING O.T.
IA No. 251256/2025 - EXEMPTION FROM FILING O.T.
IA No. 255338/2025 - EXEMPTION FROM FILING O.T.
IA No. 301098/2025 - EXEMPTION FROM FILING O.T.
IA No. 162478/2024 - EXEMPTION FROM FILING O.T.
IA No. 261813/2024 - EXEMPTION FROM FILING O.T.
IA No. 288320/2025 - EXEMPTION FROM FILING O.T.

IA No. 300473/2025 - EXEMPTION FROM FILING O.T.
IA No. 194241/2024 - EXEMPTION FROM FILING O.T.
IA No. 102294/2025 - EXEMPTION FROM FILING O.T.
IA No. 190056/2025 - EXEMPTION FROM FILING O.T.
IA No. 249449/2025 - EXEMPTION FROM FILING O.T.
IA No. 254967/2025 - EXEMPTION FROM FILING O.T.
IA No. 288317/2025 - EXEMPTION FROM FILING O.T.
IA No. 301040/2025 - EXEMPTION FROM FILING O.T.
IA No. 301329/2025 - EXEMPTION FROM FILING O.T.
IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
IA No. 154249/2024 - EXEMPTION FROM FILING O.T.
IA No. 261799/2024 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
IA No. 210088/2023 - INTERVENTION/IMPLEADMENT
IA No. 192917/2024 - INTERVENTION/IMPLEADMENT
IA No. 197781/2024 - INTERVENTION/IMPLEADMENT
IA No. 237210/2024 - INTERVENTION/IMPLEADMENT
IA No. 261798/2024 - INTERVENTION/IMPLEADMENT
IA No. 15255/2025 - INTERVENTION/IMPLEADMENT
IA No. 79239/2025 - INTERVENTION/IMPLEADMENT
IA No. 220141/2025 - INTERVENTION/IMPLEADMENT
IA No. 301153/2025 - INTERVENTION/IMPLEADMENT
IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
IA No. 150424/2024 - INTERVENTION/IMPLEADMENT
IA No. 192911/2024 - INTERVENTION/IMPLEADMENT
IA No. 194297/2024 - INTERVENTION/IMPLEADMENT
IA No. 230005/2024 - INTERVENTION/IMPLEADMENT
IA No. 14808/2025 - INTERVENTION/IMPLEADMENT
IA No. 54461/2025 - INTERVENTION/IMPLEADMENT
IA No. 190051/2025 - INTERVENTION/IMPLEADMENT
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IA No. 301300/2025 - INTERVENTION/IMPLEADMENT
IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
IA No. 194294/2024 - INTERVENTION/IMPLEADMENT
IA No. 225852/2024 - INTERVENTION/IMPLEADMENT
IA No. 261793/2024 - INTERVENTION/IMPLEADMENT
IA No. 13658/2025 - INTERVENTION/IMPLEADMENT
IA No. 45176/2025 - INTERVENTION/IMPLEADMENT
IA No. 188200/2025 - INTERVENTION/IMPLEADMENT
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IA No. 238718/2025 - INTERVENTION/IMPLEADMENT
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IA No. 300506/2025 - INTERVENTION/IMPLEADMENT
IA No. 301198/2025 - INTERVENTION/IMPLEADMENT
IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 154335/2023 - INTERVENTION/IMPLEADMENT
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IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
IA No. 146584/2024 - INTERVENTION/IMPLEADMENT
IA No. 194244/2024 - INTERVENTION/IMPLEADMENT
IA No. 210279/2024 - INTERVENTION/IMPLEADMENT
IA No. 261372/2024 - INTERVENTION/IMPLEADMENT
IA No. 28581/2025 - INTERVENTION/IMPLEADMENT
IA No. 181817/2025 - INTERVENTION/IMPLEADMENT
IA No. 190253/2025 - INTERVENTION/IMPLEADMENT
IA No. 222612/2025 - INTERVENTION/IMPLEADMENT
IA No. 251254/2025 - INTERVENTION/IMPLEADMENT
IA No. 255336/2025 - INTERVENTION/IMPLEADMENT
IA No. 301096/2025 - INTERVENTION/IMPLEADMENT
IA No. 301195/2025 - INTERVENTION/IMPLEADMENT
IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
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IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
IA No. 154251/2024 - INTERVENTION/IMPLEADMENT
IA No. 205996/2024 - INTERVENTION/IMPLEADMENT
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IA No. 18953/2025 - INTERVENTION/IMPLEADMENT
IA No. 222571/2025 - INTERVENTION/IMPLEADMENT
IA No. 300106/2025 - INTERVENTION/IMPLEADMENT
IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
IA No. 152968/2023 - INTERVENTION/IMPLEADMENT

IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
IA No. 194238/2024 - INTERVENTION/IMPLEADMENT
IA No. 197784/2024 - INTERVENTION/IMPLEADMENT
IA No. 247744/2024 - INTERVENTION/IMPLEADMENT
IA No. 18592/2025 - INTERVENTION/IMPLEADMENT
IA No. 102292/2025 - INTERVENTION/IMPLEADMENT
IA No. 190054/2025 - INTERVENTION/IMPLEADMENT
IA No. 220519/2025 - INTERVENTION/IMPLEADMENT
IA No. 249447/2025 - INTERVENTION/IMPLEADMENT
IA No. 254966/2025 - INTERVENTION/IMPLEADMENT
IA No. 288314/2025 - INTERVENTION/IMPLEADMENT
IA No. 300104/2025 - INTERVENTION/IMPLEADMENT
IA No. 301038/2025 - INTERVENTION/IMPLEADMENT
IA No. 301191/2025 - INTERVENTION/IMPLEADMENT
IA No. 301328/2025 - INTERVENTION/IMPLEADMENT
IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3744/2024 (III-A)

IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3745/2024 (III-A)

IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 168539/2022 - EXEMPTION FROM FILING O.T.

IA No. 180649/2023 - INTERVENTION/IMPLEADMENT

C.A. No. 3746/2024 (III-A)

Only

FOR EXEMPTION FROM FILING O.T. ON IA 185475/2022

FOR impleading party ON IA 72809/2023

FOR INTERVENTION/IMPLEADMENT ON IA 72809/2023

FOR impleading party ON IA 180615/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180615/2023

FOR impleading party ON IA 180631/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180631/2023

FOR impleading party ON IA 180063/2024

FOR INTERVENTION/IMPLEADMENT ON IA 180063/2024

FOR impleading party ON IA 206426/2024

FOR INTERVENTION/IMPLEADMENT ON IA 206426/2024

FOR impleading party ON IA 43323/2025

FOR INTERVENTION/IMPLEADMENT ON IA 43323/2025

FOR impleading party ON IA 54457/2025

FOR INTERVENTION/IMPLEADMENT ON IA 54457/2025

FOR impleading party ON IA 215974/2025

FOR INTERVENTION/IMPLEADMENT ON IA 215974/2025

IA No. 185475/2022 - EXEMPTION FROM FILING O.T.

IA No. 72809/2023 - INTERVENTION/IMPLEADMENT

IA No. 215974/2025 - INTERVENTION/IMPLEADMENT

IA No. 54457/2025 - INTERVENTION/IMPLEADMENT

IA No. 43323/2025 - INTERVENTION/IMPLEADMENT

IA No. 206426/2024 - INTERVENTION/IMPLEADMENT

IA No. 180063/2024 - INTERVENTION/IMPLEADMENT

IA No. 180631/2023 - INTERVENTION/IMPLEADMENT

IA No. 180615/2023 - INTERVENTION/IMPLEADMENT randhir

SLP(C) No. 15296/2024 (XI)

IA No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.

IA No. 142599/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 142600/2024 - EXEMPTION FROM FILING O.T.

Date : 03-12-2025 These matters were called on for hearing today.

CORAM :

**HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

For Appellant(s) :

**Mr. James P. Thomas, AOR
Mr. Ravi Sagar, Adv.
Mr. Stanislas Tirkey, Adv.
Ms. Glorina George, Adv.**

**Mr. Rajiv Tyagi, AOR
Mr. Rahul Tyagi, Adv.**

Mr. Harish Pandey, AOR

For Respondent(s) : Mr. Shashank Singh, AOR

**Mr. Narendra Kumar, Adv.
Mr. Jitendra Mohapatra, Adv.
Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. V. S. Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.
Mrs. Ranjana Pathak, Adv.**

**Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi Prajapati, Adv.**

**Mr. Vishwa Pal Singh, AOR
Mr. Vikas Gothwal, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Y.p. Singh, Adv.
Mr. Akash, Adv.
Mr. Anurag Pandey, Adv.**

**Mr. Sanjay Kumar Tyagi, AOR
Mr. Piyush Dwivedi, AOR**

Mr. Satyajeet Kumar, AOR
Mr. Chand Qureshi, AOR

Mr. Jeewesh Prakash, AOR
Ms. Ritu Dubey, Adv.

Mr. Sriram P., AOR
Mr. Shashank Singh, AOR

Mr. Bibek Tripathi, Adv.
Mr. Y. Lokesh, Adv.
Mr. Sudhakar Tiwari, Adv.
Mr. Manoj Kumar, Adv.
Mr. Siddharth Agrawal, Adv.
Mr. Pankaj Mishra, Adv.
Mr. Yashasvi Sharma, Adv.
Mr. Akshat Srivastava, AOR

Mr. Keshav Choudhary, Adv.
Mr. Dharendra Kumar, Adv.
Mr. Sandeep Pandhi, Adv.
Mrs. Priyanka Dwivedi, Adv.
Ms. Preeti Chauhan, Adv.
Ms. Aakanksha Tiwari, Adv.
Ms. Preeti Sirohi, Adv.
Ms. Nazish Fatima, Adv.
Mr. Sudhanshu Tiwari, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Mr. Shiv Sagar Tiwari, AOR

Mr. Alok Sinha, Adv.
Mr. Satya Mitra, AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Alok Kr Mishra, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
M/s Priyanka Dubey, Adv.
Mr. Ravi Ketan, Adv.
Mr. Sahil Singhal, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Bhavya Goyal, Adv.

Mr. Shashank Tripathi, AOR
Mr. Anurag Bhardwaj, Adv.
Mr. Anand Kumar V., Adv.

Mr. Narendra Kumar, Adv.
Mr. Jitendra Mohapatra, Adv.

Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. V. S. Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.
Mrs. Ranjana Pathak, Adv.

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi Prajapati, Adv.

Mr. Abhishek Chakraborty, Adv.
Mr. Dharmala Yadav, Adv.
Mr. V S Yadav, Adv.
Mrs. Ranjana Pathak, Adv.
Mr. Sumant Datt, AOR
Mr. Vithal Aditya, Adv.
Ms. Aparna Vishal, Adv.
Ms. Rehana Begam, Adv.

Mr. Amrendra Kumar Mehta, AOR

Mr. Prathvi Raj Chauhan, AOR
Mr. Hanumant Singh, Adv.
Mr. Vishal Singh, Adv.

Mr. Satyajeet Kumar, AOR
Mr. Randhir Kumar Ojha, AOR
Mr. Bijay Kumar Mishra, Adv.
Mr. Ritika Raj, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Anupam Kumar, Adv.
Mr. Ashwani Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21.01.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)